

(15)

**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/07/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL**

**APPLICATION NUMBER** :  
**PETITION NUMBER** : TCP/104/(IB)/2017  
**NAME OF THE PETITIONER(S)** : EMGEE INFRASTRUCTURE HOLDINGS I PVT LTD  
**NAME OF THE RESPONDENT(S)** : DDR PROPERTY DEVELOPERS & BUILDERS P LTD  
**UNDER SECTION** : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

1.	ANIRUDH KRISHNAN	Counsel for Petitioner	
----	------------------	------------------------	--

**ORDER**

Counsel for petitioner present and submitted that he has complied with the statutory requirements as per the IB code, 2016 and notice to the respondent has already been sent but not received the acknowledgement. He sought time for sending private notice afresh to the respondent. Time extended at request. Put up on 31.07.22017 at 10.30 A.M.

  
**(K. Anantha Padmanabha Swamy)**  
**Member (Judicial)**